

SECTION - III

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) No.....CC2410 OF 2017

AND

INTERLOCUTORY APPLICATION NOS. 1 & 2

(Application for Condonation of delay in filing and refiling SLP.)

AND

INTERLOCUTORY APPLICATION NOS.

(Application for exemption from filing official translation.)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (C) No.....CC2778 OF 2017

AND

INTERLOCUTORY APPLICATION NOS. 1 & 2

(Application for Condonation of delay in filing and refiling SLP.)

AND

INTERLOCUTORY APPLICATION NOS.

(Application for exemption from filing official translation.)

MUNICIPAL COMMISSIONER AGRA NAGAR NIGAM
AND ANOTHER

.....Petitioners

Versus

TELEWINGS COMMUNICATION SERVICES PVT. LTD.
AND ANOTHER

....Respondents

OFFICE REPORT

SPECIAL LEAVE PETITION (CIVIL) NO.....CC2410 OF 2017

The matter above-mentioned has been filed by Mr. Ajit Sharma, Advocate on behalf of the petitioner against the Judgment and Order dated 24th August, 2016 of the High Court of Judicature at Allahabad passed in Writ Tax No. 650 of 2015. There is a delay of one day in filing and 36 days in refiling the Special Leave Petition.

Contd....2/-

It is submitted that Special Leave Petition (Civil) No. 37524 of 2016 arising out of relied upon Judgment is pending and was listed before the Hon'ble Court on 04th January, 2017, when the Hon'ble Court directed issue notice and stay (copy of the record of proceedings dated 04th January, 2017 is enclosed herewith for kind perusal of the Hon'ble Court).

SPECIAL LEAVE PETITION (CIVIL) NO.....CC2778 OF 2017

The matter above-mentioned has been filed by Mr. Ajit Sharma, Advocate on behalf of the petitioner against the Judgment and Order dated 24th August, 2016 of the High Court of Judicature at Allahabad passed in Writ Tax No. 114 of 2016. There is a delay of one day in filing and 39 days in refiling the Special Leave Petition.

It is submitted that instant Special Leave Petition is tagged with Special Leave Petition (Civil).....CC2410 of 2017 as both arising out of similar issue.

The matters along with applications above-mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 03rd Day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

MR. AJIT SHARMA, ADVOCATE
320, New Lawyers Chambers, C.K. Daphtary Block,
Supreme Court of India, New Delhi-110001.

ASSISTANT REGISTRAR